

DIVISION BENCH  
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/15(KB)2022  
COMP.APPL/33(KB)2022,  
COMP.APPL/14(KB)2022,  
COMP.APPL/13(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	RAJIV DHAMIJA VS ALLIANCE BROAD BAND SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance via video conference/physically**

For Alliance Broadband Securities Pvt. Ltd.

Mr. Ratnanko Banerji, Sr. Adv.  
Ms. Swapna Chaubey, Adv.  
Mr. Kanishka Kejriwal, Adv.  
Ms. Ashika Daga, Adv.  
Mr. Aayush Lakhota, Adv.

For Liquidator of Manthan Broadband

Mr. Rahul Auddy, Adv.  
Mr. Aditya Gooptu, Adv.

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **22.08.2024**.

**Satyajit Roy  
(Court Officer)**